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and if so, the action taken by Government to implement the recommendations; and

(e) the action taken by Government to avoid recurrence of such incidents in the hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) to (e) The information is being collected and will be laid on the Table of the House.

### Agricultural land rendered waste due to barbed wire fencing

1499. SHRI T.S. BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of agriculture land rendered waste by putting barbed wire fencing along with Indo-Pak border in Jammu and Kashmir;

(b) whether any survey has been conducted in this regard; and

(c) if so, the details and criteria adopted to compensate farmers whose lands have been affected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) to (c) No agricultural land has been rendered waste due to fencing on the Jammu International Border, except for the land which is coming under the fencing. Erection of barber wire fencing requires land having a width of only 44 feet. So far fencing in length 147 kms has been completed. A proposal for acquiring private land has been submitted to the revenue authorities for acquisition of land and effecting payment.

#### Internal security system

†1500. SHRI JANESHWAR MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the internal security system of the country has collapsed;

<sup>†</sup>Original notice of the question was received in Hindi.

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(b) if so, the steps being taken by Government to contain growing criminal incidents in the country including in the National Capital Territory;

(C) whether it is also a fact that the administration has failed, so far. to check the recurrence of all such incidents; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

#### Custodial deaths in Maharashtra

1501. SHRI PYARELAL KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the details of custodial deaths in Maharashtra in last three years;

(b) whether Government are aware that a woman in good health and stable condition allegedly died recently in police custody at Shivaji Park Police Station, Dadar, Mumbai;

(c) whether the National Commission for Women had made an inquiry into the alleged death of women in police custody;

(d) if so, the recommendation made by the NCW; and

(e) the steps taken by Government to avoid recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) The Government of Maharashtra has reported 439 custodial deaths during the last three years. This includes 58 deaths in police custody and 381 deaths in judicial custody.

(b) to (e) The National Commission for Women (NCW) had reported that a 45 year old woman by the name of Smt. Vimal Hari Umpa had died at Shivaji Park Police Station, Dadar, Mumbai. The NCW conducted an inquiry into the above custodial death and concluded that there was no material to believe